

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1023
TO BE ANSWERED ON FEBRUARY 08, 2024

FINANCIAL ASSISTANCE TO ODISHA

NO. 1023. SHRI BASANTA KUMAR PANDA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of financial assistance provided to State of Odisha including Districts Kalahandi and Nuapada under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and the current year, scheme/project-wise;**
- (b) the number of beneficiaries in Odisha including the above said districts under the scheme during the last three years and the current year;**
- (c) the details of beneficiaries in Odisha including the above said districts under the scheme who benefited through DBT during the last three years, scheme-wise;**
- (d) the details of the additional financial assistance provided under the scheme to aspirational districts Kalahandi and Nuapada; and**
- (e) the number of houses built in Kalahandi and Nuapada district as on date, block-wise under PMAY-U?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic civic amenities to all eligible urban beneficiaries across the country including the State of Odisha. Based on the proposals received, a total of 2.03 lakh houses involving Central Assistance of ₹ 3,176.98 crore have been sanctioned for the State of Odisha under PMAY-U, against which ₹ 1,179.47 crore has been released to State during the last three years and current year.

Under PMAY-U, Central Assistance is released to State/UT concerned who, in turn, transfer it along with matching State share, if any, to the identified beneficiaries through Direct Benefit Transfer (DBT) for construction of houses.

Details of houses sanctioned and completed as well as Central Assistance sanctioned and released under PMAY-U during the last three years and current year along with houses sanctioned and completed under the scheme period as on 29.01.2024 in the State of Odisha and in districts of Kalahandi and Nuapada of the State are given at Annexure.

Annexure referred in reply to Lok Sabha Unstarred Question No. 1023 due for 08-02-2024

Details of cumulative houses sanctioned & completed along with physical and financial achievement in the State of Odisha as well as districts of Kalahandi and Nuapada during last three years and current year (2020-24) under PMAY-U

State/Districts	Cumulative Houses Sanctioned (Nos)	Cumulative Houses Completed (Nos)	During last three years and current year (2020-24)			
			Houses Sanctioned (Nos)	Houses Completed (Nos)	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)
Odisha State	2,03,380	1,40,632	92,893	76,072	1,450.28	1,179.45
Kalahandi District	5,911	3,804	2,964	2,333	44.99	38.11
Nuapada District	6,683	4,230	3,476	2,839	52.29	39.04